

F. No.278A/21/2015-Legal
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs
(Legal Cell)

5th Floor, 'C' Wing, Hudco Vishala Building,
Bhikaji Cama Place, R. K. Puram,
New Delhi, 9th June, 2016

ORDER

In supersession of Board's letter F.No.278A/34/2014- Legal dated 20.01.2015, the President of India is pleased to appoint a fresh panel of Sr./Jr. Standing Counsels of CBEC to handle litigation of Indirect Taxes before various High Courts and other fora, in terms of Instructions F.N. 278A/43/2007-Legal dated 05.12.2007 as per following details for a term of three years from the date of issue of this order. The tenure of these Sr./Jr. Standing Counsels will expire on **08.06.2019**. The engagement of these Sr./Jr. Standing Counsels is subject to the terms and conditions as laid down in the said Instructions dated 5.12.2007 and Instructions F.N. 278A/50/2011-Legal dated 14.09.2012.

(Field Commissionerates/formations)

High Court/Benches	S.No	Senior Standing Counsel	S.No	Junior Standing Counsel
• Allahabad High Court (Principal Bench)	1	B K Singh Raghuvanshi	1	Parv Agarwal
	2	Amit Mahajan	2	Anjana Singh
	3	Ashok Singh	3	Pratik Chandra
	4	Krishna Agarwal		
	5	Praveen Kumar		
	6	M.J. Michael		
• Allahabad High Court (Lucknow Bench)	1	Deepak Seth	1	Ajay Kr. Singh Tomar
	2	Rajesh Singh Chauhan	2	Alok Sharma
• Telangana & Andhra High Court at Hyderabad	1	V. Gopala Krishna Gokhale	1	B K Ramesh Babu
	2	B. Narasimha Sharma	2	Swaroop Oorilla
	3	P.S.P. Suresh Kumar	3	Sudha
	4	Dr. K. Manmadha Rao	4	Dominic Mario Fernandes
	5	B. Narayana Reddy	5	Dr. Nemmikanti Uma Shankar
	6	Sunderi R. Pisupati	6	Pydi Lakshmana Rao
	7	Bathula Raj Kiran	7	Suresh Kumar Routhu
	8	M.V.J.K. Kumar		
	9	Jalakam Satyaram		
	10	P. Sarada		
• Bombay High Court (Principal Bench)	1	P S Jetley	1	J B Mishra
	2	M I Sethna	2	Ms. Anamika Malhotra
	3	Advait M Sethna	3	S D Bhosle
	4	V H Kantharia	4	Ms. Ruju Thakker
	5	Ms. S I Shab	5	Joel A. Carlos
	6	Suresh S Pakale	6	Sham V. Walve
	7	Y.S. Bhate	7	Vipul A. Bajpayee
	8	A S Rao	8	Ms. Shalaka A. Gujar Karande
	9	S P Bharati	9	Ms. Vibhavari Pathak
	10	B B Sharma		

(Signature)

	11	Y.R. Mishra		
	12	Vinay A. Sonpal		
	13	Ms. P.S. Cardozo		
	14	Manglamber Dwivedi		
	15	Swapnil S. Bangur		
• Bombay High Court (Aurangabad Bench)	1	Dr. Kalpalata Patil Bharswadkar	1	Sudhir Dattatraya Patil
	2	Dwarkadas Ladaa	2	Kartik Dnyanoba Mundhe
• Bombay High Court (Nagpur Bench)	1	Firdos T. Mirza	1	Anand S Deshpande
	2	Sharad Bhattad	2	Kunal Nalinawar
• Bombay High Court (Panjin Bench)	1	Carlos A. Ferreira	1	Ms. Susan Linhares Costa
			2	Ms. Priyanka P. Kamat
• Calcutta High Court (Principal Calcutta Bench)	1	Rathindra Nath Das	1	Kausik Kanti Maiti
	2	Pradip Kumar Roy	2	Santa Mitra
	3	Protonu Deb Mukherjee	3	Subir Kumar Saha
	4	Mamta Bhargava	4	Bhaskar Prosad Banerjee
	5	Rajarshi Bharadwaj	5	Aishwarya Rajyashree
	6	Shiv Shankar Banerjee	6	Manasi Mukharjee
	7	Md Talay Masood Siddiqui		
	8	Amitabrata Roy		
	9	Somnath Ganguli		
	10	Uday Sankar Bhattacharya		
• Sikkim High Court (Gangtok Bench)	1	Dilip Kumar Singh		
• Delhi High Court (Principal Bench at New Delhi)	1	Satish Kumar	1	Ashwani Bhardwaj
	2	Kamal Nijhawan	2	Sameer Jain
	3	Rahul Kaushik	3	Ms. K. Enatoli Sema
	4	Ms. Sonia Sharma	4	Kapil Rastogi
	5	Pramod Kumar Rai	5	Deepak Anand
	6	Harpreet Singh	6	Lohitaksha Shukla
	7	Amit Bansal	7	Pratap Singh Ahluwalia
	8	Sanjeev Narula		
• Guahati High Court (Principal Guahati Bench)	1	Subhash Chandra Keyal	1	Deepam Borah
	2	Bipul Sarma	2	Rana Singha
• Guahati High Court (Kohima Bench)	-	-	1	N. Longsithung Ezung
• Guahati High Court (Itanagar Bench)	-	-	1	Mrinal Kumar Boro
• Guahati High Court (Aizwal Bench)	1	R. Laltanpuia	1	Mrs. Dorothy Lalrinchani
• Tripura High Court (Agartala)	1	Paramartha Dutta	1	Kaushik Dutta
• Manipur High Court (Imphal)	1	N. Brojendra Singh	1	Boboy Potsangbam
• Maghalaya High Court (Shillong)	1	Nitesh Mozika	1	Mrs. Gauri Purkayastha
• Gujarat High Court (Principal Ahmadabad Bench)	1	Gaurang H. Bhatt	1	Jaimin Amul Gandhi
	2	Rashesh J. Oza	2	Priyanka Lodha
	3	Dr. Ameer Yajnik		
	4	Ms. Sejal K. Mandavia		
	5	Yogesh Navinchandra Ravani		

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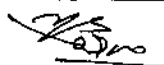
	6	Kalpesh N. Shastri		
	7	Avani S. Mehta		
	8	Sudhir M. Mehta		
	9	Dhaval D. Vyas		
	10	Chintan Harishbhai Dave		
	11	Ankit Shah		
• Himachal Pradesh High Court (Shimla Bench)	1	Sandeep Sharma		
	2	Rajiv Jiwan		-
• Jammu and Srinagar High Court (Principal Jammu Bench)	1	Ajay Sharma		
	2	V. K. Magoo		-
	3	Piyush Gupta		
• Jharkhand High Court (Principal Bench Ranchi)	1	Ratnesh Kumar	1	Abhijeet Kumar Singh
	2	Deepak Roshan	2	Amit Kumar
• Karnataka High Court (Principal Bangalore Bench)	1	Jeevan Babu J Neeralgi	1	N.V. Prabhakaraiah
	2	B. Pramod	2	C. Geetha
	3	K.V. Aravind		
	4	N R Bhaskar		
	5	C Shashikantha		
	6	Y. Hariprasad		
	7	M.V.Chandrashekar Reddy		
• Karnataka High Court (Dharwad Bench)	1	S. C. Bheemareddy	1	Gangadhar S. Hosakeri
	2	S N Rajendra		
• Karnataka High Court (Gulbarga Bench)	1	Smt. Archana P. Tiwari		
• Kerala High Court (Principal Bench at Ernakulam)	1	Thomas Mathew	1	Tojan J Vathikulam
	2	John Verghese	2	Mrs. A. Sreekala
	3	Saiby Jose Kidangoor	3	Mrs. Preetha S. Nair
	4	Sreelal N. Warriar	4	P.L. Babu
	5	Ramavarma Reghunathan Thamburan	5	Mrs. Sindhu Mol T.P.
	6	P.R. Srejith	6	Rajesh B.
	7	Mrs. Sheela Devi. I.	7	Ranjit Jacob Koshy
• Madhya Pradesh High Court (Jabalpur Bench)	1	Gautam Prasad	1	Himanshu Shrivastava
			2	Ashutosh Upadhyay
• Madhya Pradesh High Court (Gwalior Bench)	1	Bhupendra Singh Chauhan	1	Vishal Tripathi
	2	Ms. Anuradha Singh	2	Ankit Saxena
• Madhya Pradesh High Court (Indore Bench)	1	Prasanna Prasad	1	Anendra Singh Parihar
	2	Abhishek Tugnawat	2	Amol Shrivastava
• Chhattisgarh High Court (Bilaspur Bench)	1	Manish Sharma	1	Vinay Kumar Pandey
	2	Ms. Smiti Sharma		

Chandra

• Madras High Court (Principal Bench at Chennai)	1	K. Mohanamurali	1	P. Raj Kumar Jhabakh
	2	Rajnish Pathyil	2	K. Magesh
	3	A.P. Srinivas	3	S. Rajasekar
	4	S. Haja Mohideen Gisthi	4	D. Raghupathy
	5	T.S. Raja Mohan	5	K. Umesh Rao
	6	Vikram Ramakrishnan	6	S. Seethalakshmi
	7	N.V. Balaji	7	K.S. Ramaswamy
	8	S.R. Sundar	8	N. Senthil Kumar
	9	T.R. Senthil Kumar		
	10	Mecra Gupta		
	11	Hema Muralikrishnan		
	12	R. Hemalatha		
	13	T. Pramod Kumar Chodpa		
	14	K. Ravi		
	15	G. Syed Nurullah Sheriff		
	16	B. Rabu Manohar		
• Madras High Court (Madurai Bench)	1	R Aravindan	1	R. Nandakumar
	2	B. Vijay Karthikeyan	2	S. Gurumoorthy
• Orissa High Court (Principal Bench at Cuttak)	1	Prasanta Kishore Ray	1	Prasenjeet Mohapatra
	2	Ms. Mrinalini Padhi	2	Anand Prakash Das
	3	Choudhury Satyajit Mishra	3	Amitav Das
	4	Gautam Misra		
	5	Tushar Kanti Satpathy		
• Patna High Court (Principal Bench)	1	Smt. Nivedita Nirvikar		
	2	Satya Prakash Tripathy		
• Punjab and Haryana High Court (Principal Chandigarh Bench)	1	Sunish Bindlish	1	Ish Puneet Singh
	2	Sharan Sethi		
	3	Amit Goal		
	4	Anshuman Chopra		
	5	Tajender Joshi		
	6	Sourabh Goyal		
• Rajasthan High Court (Principal Benches at Jodhpur and Jaipur).	1	Anil Mehta	1	Siddharth Ranka
	2	Vipul Singhvi	2	Falgun Buch
	3	Kinshuk Jain	3	Anurag Kalavatiya
	4	Kanishka Gupta	4	Kuldeep Vaishnav
	5	Sandeep Pathak		
	6	Anuroop Singhi		
• Uttarakhand High Court (Principal Bench at Nainital)	1	Shobit Saharia	1	Mrs. Vijay Lakshmi
	2	Hari Mohan Bhatia		

(DGRI)

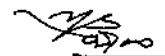
Name of the Zone	Name of the High Court	Sl. No.	Name of the Standing Counsel	Sr. No.	Sl. No.	Name of the Jr. Standing Counsel
Ahmadabad Zonal Unit	Gujarat High Court	1	Hriday Buch			-
Bangalore Zonal Unit	Karnataka & Kerala High	1	V.D Raviraj			-
		2	Adarsh Gangal			-



	Court	3	C.P. Udhayabanu	
Chennai Zonal Unit	Madras High Court	1	V. Sundareswaran	
DRI (Hqrs.) including Delhi Zonal Unit	Delhi High Court	1	Aditya Singla	1 Abhaya Nath Das
		2	Ajit Sharma	
		3	Judy James	
		4	Pritpal Singh Nijjar	
		5	R.N. Singh	
		6	R.V. Sinha	
		7	Sanjeev Kumar Dube	
		8	Satish Aggarwala	
		9	Vinod Diwakar	
Ludhiana Zonal Unit	Punjab & Haryana High Court	1	R.K. Handa	
		2	D.D. Sharma	
		3	Rajan Malhotra	
Kolkata Zonal Unit	Calcutta High Court	1	Kaushik Dey	

2. It is clarified that field formations may avail services of the Sr./Jr. Standing Counsels indicated against DGRI for the specified High Courts and Vice-Versa .

3. This issues with the concurrence of Ministry of Law & Justice vide their ID No J-11017/17/2016-JudI dated. 26.05.2016 and the Integrated Finance Unit (IFU) Dy. No.405/2016/IFU-II dated 02.06.2016



(Y.S. Karoo)

Under Secretary to the Govt. of India

Copy to:

1. All the Chief Commissioners of Central Excise/Customs/Service Tax
2. DGRI/ CEI/Chief Commissioner (AR) Customs, Excise & Service Tax Appellate Tribunal, R.K.Puram, New Delhi
3. The Manager Website Directorate of Systems, New Delhi for uploading the order to the CBEC's Website under URL: www.cbec.gov.in/Excise-Circulars-Instructions
4. Judicial Section, Department of Legal Affairs, M/o Law & Justice (Ref: their ID No. J-11017/17/2016-JudI dated. 26.05.2016)
5. Commissioner, Directorate of Legal Affairs, CBEC, 4th Floor, Rajendra Bhawan, New Delhi
6. Joint Secretary (Review), Judicial Cell, 4th Floor, Hudco Vishala Building, R. K. Puram New Delhi